

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt/HC/2016/532


Date: 23.11.2016

Upon declaring successful in the recruitment to the post of Junior Judicial Assistant, following candidates were asked to remain present for verification of documents on the scheduled date's through notice dated 07.09.2016 and 28.09.2016 but who failed to report for the purpose upto 07.10.2016 after proper communications:-

S.N o.	No. in Main Select List	Roll No.	Name of Candidate	Gender M/F	Category
1	48	758550	Gajendra Sharma	M	G
2	243	707938	Kishore Singh	M	O/SNCL
3	282	755640	Deepak Jangid	M	O/SNCL
4	357	795651	Shaifu Gupta	F	G
5	389	862191	Suresh Kumar	M	SC
6	485	782209	Prakash Meena	M	ST

Therefore, candidature of aforementioned persons for appointment to the post of Junior Judicial Assistant, is hereby cancelled with immediate effect.

By Order

  
REGISTRAR (ADMN.)

No. I/A(iii)(a)(1)/03/2014/2438

Date: 23.11.2016

Copy forwarded to the following for information and necessary action:

1. The Registrar (Admn./Exam/Class/CPC/Rules/Vig/Writs/OSD,F&I), Rajasthan High Court, Jodhpur and Jaipur Bench, Jaipur.
2. Concerned Sr/Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. System Analyst (DIO), Computer Cell, NIC, Rajasthan High Court, Jodhpur with the direction to upload on the official website of Rajasthan High Court.
4. Notice Board, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. Concerned for information.

  
REGISTRAR (ADMN.)